

Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that some Indians were killed in Beirut;

(b) if so, the total number of Indians killed at Beirut; and

(c) the steps initiated by Government for the safety of Indians in Beirut ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b). Yes, Sir. According to the information received from the Embassy of India, Beirut, a group of six Indian nationals, when they were sleeping in their room near their place of work on Tawhita on the night of 28th July, 1985, close to camp Bourj-al-Brajneh, were forcibly taken by some masked armed men to a lonely spot near Al-Quazi, about two kilometers from Tawihita and were fired upon. Five of the Indian nationals died and the sixth one was injured.

(c) As is well-known, conditions in Beirut have been unstable for quite some time and this is also known to prospective visitors to that country. Safety of citizens and aliens in any country is the concern of that Government. The matter of killing of five Indian nationals was strongly taken up by the Indian Mission in Beirut with the office of the Security General, Ministry of Defence, immediately on receipt of this information. Our Mission has been assured by the Lebanese authorities that every possible effort would be made to safeguard the safety of Indian nationals in Beirut to the extent feasible.

Provision for welfare of Juvenile Delinquents

4490. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of WELFARE be pleased to state :

(a) whether any provision has been made under the Seventh Five Year Plan for the welfare of juvenile delinquents; and

(b) if so, particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRI-

DHAR GOMANGO) : (a) and (b). Yes, Sir. A provision of Rs. 2.50 crores for a new scheme of Prevention and Control of Juvenile Social Maladjustment has been made under the Seventh Five Year Plan for providing infrastructure for extending the Children Act in all the districts in the country and also to provide legal protection to juvenile delinquents and starting various programmes for their care, treatment and rehabilitation. It also aims to provide sponsorship, counselling and guidance, constructive work for children in need of care and protection from the view point of social defence. The scheme however, is at draft stage.

[Translation]

Deck for landing Helicopters on ship

4491. SHRI KAMLA PRASAD RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether one deck for landing helicopters has also been provided on the recently purchased ship 'Sagar Sampada';

(b) if so, the load bearing capacity thereof indicating the normal load bearing capacity of a deck on which a helicopter can be landed;

(c) whether the load bearing capacity of the deck of the ship 'Sagar Sampada' is comparatively less than the normal load bearing capacity of a deck necessary for landing helicopters; and

(d) if so, the reasons for purchasing the ship 'Sagar Sampada' at higher price ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) 2.2 tonnes.

(c) No, Sir.